

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH  
O.A.No.493/98

Wednesday, this the 8th day of December, 1999.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

1. Umman O.M., (SB AC No. Pen 1/117)  
Senior Telecom Office Asst.  
Central Telephone Exchange,  
Calicut-1.
2. Raveendranath K (SB AC No. Pen 4/510)  
(TOA) Telecom Office Asst, Commercial Section,  
O/o P.G.M Tele-Com. (Principle General Manager Tele Com.)  
Calicut-1.
3. Vasudevan Nair K (SB AC No. Pen 1/261)  
Peon,  
O/o P.G.M.T  
Calicut-1.
4. M.Govinda Raj (SB AC No. Pen 4/490)  
Operator, Telephone Bhavan,  
Calicut-673 032.
5. Balan P (SB AC No. Pen 4/575)  
Regular Mazdoor (R.M)  
O/o P.G.M.T  
Calicut-1.
6. Raveendran P (SB AC No. 4/507)  
Driver, Telecom-  
Sub: Divisional Office  
Calicut\_2.
7. Narayanan M (SB AC No. Pen 1/182)  
Sub-Post Master  
Chelannur-P.C.,  
Calicut-673 611.
8. M.Sankaran Nair, (SB Acc. No. Pen 3/321)  
Mechanic, M M S (Mail Motor Service)  
Calicut-1.
9. E.Raju (SB Acc.No. Pen 4/588)  
Driver, Mail Motor Service  
Calicut-1.
10. E.Bhaskaran Nair (SB A/c No. Pen 1/228)  
Telecom Technical Asst. (TTA)  
Central Telephone Exchange,  
Calicut-1.
11. K.P. Sreedharan (SB A/c No. Pen 1/160)  
Telecom Supervisor (T.S)  
Trunk-Exchange  
Calicut.
12. M. Ayappan (S B A/c No.P-28),  
Telephone Mechanic, Telecom Exchange,  
Feroke, Calicut.

13. E. Rajamani (SB Aa/c No.P-40),  
Telephone Operator, Telephone Exchange,  
Feroke, Calicut.
14. P.Vijayan (SB A/c No. Pen 10)  
Postal Assistant  
Calicut. H P O.
15. N. Krishnan (SB A/c No. Pen 48)  
Driver (Mail Motor Service)  
Calicut-1.
16. Valsalan M (SB A/c No. 673)  
Tea Maker  
O/o The Telecom Sub Division Engineer-Central,  
Calicut.
17. Damodaran Nair T P (SB A/c No. Pen 4070)  
Manager-Department Canteen  
Central Telephone Exchange  
Calicut.
18. M. Babu (SB A/c No. 2227)  
Watchman  
O/o PGMT - Calicut.
19. M.A. Chandran (SB A/c No. 25096/P)  
Telephone Technical Asst.  
Telecom Office  
Ramanattukara-Calicut.
20. V.Velayudhan (SB A/c No. 4235)  
Clerk, Mail Motor Service,  
Calicut.
21. T. Gopinathan (SB A/c No. 6165/P)  
Asst. Store Keeper, Model ITI-  
Govindapuram,  
Calicut.
22. Chanthukutty T.M (TS A/c No. 10613)  
Regular Mazdoor,  
Central Telephone Exchange, Calicut-1.
23. T.P. Antony (TS No. 10690)  
Phone Mechanic,  
O/o Sub-Divisional Engineer Telecom,  
Calicut-2.
24. Andrews (TS No. 11385)  
Chowkidar  
Telephone Exchange-Calicut.
25. K.Bhaskaran Nair (TS No. 11153)  
Peon  
O/o PGMT Office  
Calicut-2.
26. K.T. Govindan Kutty (TS No. 11019)  
Senior Telecom Office Asst. (G)  
Telecom. Feroke.

27. K. Ayyappan (TS No.6559),  
Driver Mail Motor Service,  
Calicut-1.

...Applicants

By Advocate Mr M. Rajagopalan.

Vs.

1. Union of India represented by the Secretary - Ministry of Defence, New Delhi.
2. Chief Controller of Defence Accounts (Pension) Allahabad.
3. Manager, State Bank of India Main Branch - Calicut.
4. Manager, State Bank of India Ramanattukara Branch Dt. Calicut.
5. Manager, State Bank of India Calicut Medical College Branch Calicut.
6. Manager, State Bank of India Parappanangadi Branch Malappuram.
7. Manager, Syndicate Bank Mavoor Road Branch Calicut.
8. Manager, Canara Bank Feroke, Calicut.
9. Manager, Canara Bank Kakkoti Branch, Calicut.
10. Manager-Canara Bank Chalapuram Branch, Calicut.
11. Sub Treasury Officer Addl. Sub Treasury Calicut.
12. Treasury Officer, Malappuram Treasury Dt. Malappuram.

...Respondents

By Advocate Mr P.R. Ramachandra Menon, ACGSC for R1-2.

" Joseph J. Thayamkeril for R-3

" Mr Raju Abraham Pulpara for R 8 to 10

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The application having been heard on 8.12.99, the Tribunal on the same day delivered the following:

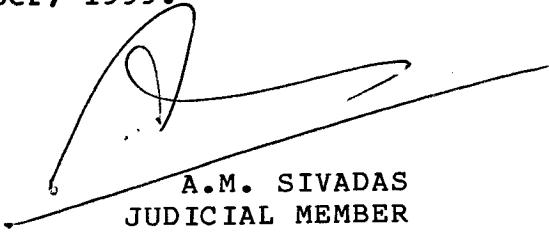
O R D E R

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

1. Learned counsel appearing for the applicants submitted that in pursuance of the O.M. of the Government of India, Ministry of Personnel Public Grievances & Pensions, Department of Pension & Pensioners Welfare, New Delhi, bearing No.45/73/97-P&PW(G) dated 2nd of July, 1999, necessary orders in respect of re-employed Defence Pensioners and family pensioners have been issued by the Ministry of Defence and therefore, this O.A. can be closed with liberty to agitate, if the applicants are aggrieved by the orders issued by the Ministry of Defence and by the implementation of those orders.

2. Accordingly, this O.A. is closed with liberty to agitate, if the applicants are aggrieved by the orders issued by the Ministry of Defence and by the implementation of those orders. No costs.

Dated the 8th of December, 1999.



A.M. SIVADAS  
JUDICIAL MEMBER

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